

Madhya Pradesh Government in the proportion of utilisation of the storages i.e., in the ratio of 3:1. The left bank canal, estimated to cost Rs. 261.95 lakhs, will benefit areas in Maharashtra only and its entire cost will be borne by the Maharashtra Government. The right bank canal, estimated to cost Rs. 278.72 lakhs, will benefit areas in Madhya Pradesh and its entire cost will be borne by Madhya Pradesh Government.]

अलीगढ़ मेडिकल कालेज

475. श्री त्रिलोकी सिंह : क्या स्वास्थ्य तथा परिवार नियोजन मन्त्रो यह बतान का कृपा करें कि क्या अलीगढ़ मेडिकल कालेज के साथ कोई अस्पताल सलग्न है और यदि हाँ तो उस पर किसका नियन्त्रण है और उसमें कितनी शय्याओं की व्यवस्था है ?

†[ALIGARH MEDICAL COLLEGE

475. SHRI TRILOKI SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether the Aligarh Medical College has a hospital attached to it and if so, by whom it is controlled and what is the number of beds provided in the hospital?]

स्वास्थ्य तथा परिवार नियोजन मंत्रालय में उपमंत्री (श्री बी० एस० मूर्ति) : अलीगढ़ मेडिकल कालेज के साथ एक अस्पताल कार्य कर रहा है। वाकी सूचना एक्टर को जा रही है। यथासमय सभा-पटल पर रख दी जायेगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): The Aligarh Medical College has a hospital attached to it. The rest of the information is being collected and will be laid on the Table of the Sabha in due course.]

†[] English translation.

DEBT REPAYMENTS

476. SHRI M. S. OBEROI:
SHRI K. SUNDARAM:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some foreign countries have offered to relieve India from the repayments of their credits given for certain development projects;

(b) if so, names of those countries and the payments involved in each case; and

(c) whether Government took any initiative in this regard with the World Bank and if so, the progress so far achieved in this regard.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) 1. Canada.—In 1966-67 Canada agreed to waive the payments due under the 1958 wheat loan, involving C. \$ 8.7 million in 1966-67 and C \$ 1.3 million in 1967-68. Further Canada has agreed to postpone to March 31, 1968 the repayments of principal of the order of Canadian \$ 1.768 million due from India in respect of Credits given for development projects by the Canadian Export Credit and Insurance Corporation.

2. U.K.—In 1963-67 U.K. refinanced debt payments (including Principal and Interest) to the extent of £ 8.2 million. In 1967-69 also U.K. have refinanced debt payments of £ 11.5 million by granting a fresh interest free loan payable over a twenty five year period.

3. Japan.—In 1956-67 Japan gave debt relief of \$ 2.5 million representing principal payments in respect of the First Yen Credit. Japan's decision in respect of 1967-68 is awaited.

4. Australia.—In 1966-67, Australia agreed to give debt relief of \$ 0.82